

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No. 455 of 1995

Friday this the 28th day of April, 1995.

**CORAM**

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

T.N.Sukumaran,  
Postal Assistant,  
Manjoor PO,  
Kottayam Division. .... Applicant

(By Advocate M/s K.Gopalakrishna Kurup  
and K.Suresh Kurup)

$v_{s_1}$

1. Union of India, represented by the Secretary to Government, Department of Posts, New Delhi
2. The Senior Superintendent of Post Offices, Kottayam Division, Kottayam.
3. C.P.Aleyamma, Postal Assistant, Post Office, Vaikom.

(By Advocate Mr. Saji Varghese for ACGSC (R1&2)

ORDER

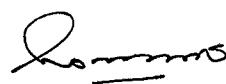
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges an order of transfer evidenced by A1. He submits that there is no need or justification for transferring him to Monipally, when he has not completed three years at his present station and when others have expressed willingness to be posted at Monipally. He would also highlight the hardship that would befall him on account of the transfer. Applicant has no legal right to get reliefs at our hands. (Chief General Manager (Telecom) N.E. Telecom Circle & Another Vs. R.Ch. Bhattacharjee & Others, 1995 (2) S.C.C. 532.)

2. He can seek redressal at the hands of higher authorities and we have no doubt that such authorities will consider the representation and take as sympathetic a view as possible. Applicant may make a representation within one week from today and that shall be disposed of by the authorities concerned as early as possible. The authorities will also consider whether or not the order of transfer should be implemented pending consideration of the representation. We make it clear that we have not indicated our view in the matter and that it is entirely for the authorities concerned to decide on all these matters.

3. Application is disposed of with the aforesaid directions. No costs.

Dated the 28th day of April, 1995.



S.P. BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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List of Annexures

Annexure-A1:- True copy of the extracts of the order  
Memo No.81/3 dated 8.3.95 issued by  
the Senior Superintendent of Post Offices  
Kottayam Division(2nd Respondent) to the  
applicant.